the promotion of sustainable development of habitat in the country with a view to ensuring equitable supply of land, shelter and services at affordable prices to all sections of society. There is no specific scheme to provide shelters for the physically handicapped and mentally challenged. However, under the scheme of Interest Subsidy Scheme for Housing the Urban poor (ISHUP), interest subsidy is provided to Economically Weaker Section (EWS) and Low Income Group (LIG) beneficiaries on availing loans from the Banks/Housing Finance Companies (HFCs) to enhance affordability of these income segments. Under this scheme, an interest subsidy of 5 percent per annum will be given upfront on loans upto Rs. 1,00,000/-. Guidelines of the scheme advocates that Urban Local Bodies (ULBs) should give preference to Scheduled Caste (SC), Scheduled Tribe (ST), Minority, Person with Disabilities and Women (subject to beneficiaries being from EWS/LIG segments) in accordance with their proportion in total population of the city/town while identifying the beneficiaries.

There is no proposal to issue any advisory to the State Governments in the matter.

WRITTEN ANSWERS TO UNSTARRED QUESTIONS

Fatalities in coal mines

1706. SHRI DEVENDER GOUD T.: Will the MINISTER OF COAL be pleased to state:

- (a) the details of the coal mine workers involved in fatal and serious accidents during the last three years;
- (b) whether it is a fact that more fatalities /serious injuries have taken place in SCCL during the above period; and
 - (c) if so, the reasons therefore?

THE MINISTER OF STATE IN THE MINISTRY OF COAL (SHRI PRATIK PRAKASHBAPU PATIL): (a) to (c) Details of coal mine workers involved in fatal

38 Written Answers to [RAJYA SABHA] Unstarred Questions and serious accident during last three years in CIL and SCCL are given below:

Company	Fata	al Acci	dent	Facilities			Serious Accidents			s Serio	Serious Injuries		
	2009-	2010-	2011-	2009-	2010-	2011-	2009-	2010-	2011	- 2009-	2010-	2011-	
<u>u</u>	10	11	12	10	11	12	10	11	12	10	11	12	
ECL	12	8	11	12	8	11	111	81	64	111	84	67	
BCCL	8	6	8	8	7	8	60	37	28	61	42	30	
CCL	8	6	6	10	6	7	11	12	9	11	12	9	
NCL	12	5	6	12	5	6	11	10	9	11	12	9	
WCL	12	9	8	15	10	9	42	34	29	46	37	29	
SECL	19	11	11	32	11	12	51	58	37	62	59	38	
MCL	2	4	2	2	4	2	6	10	7	6	10	7	
NEC	1	2	1	1	2	1	0	0	0	0	0	0	
CIL	74	51	53	92	53	56	292	242	183	308	256	189	
SCCL	10	8	11	12	8	12	302	319	339	312	320	341	

Above figures are self explanatory.

Allocation of coal block of under ground coal gasification in Gujarat

1707. SHRI DILIPBHAI PANDYA: SHRIMATI SMRITI ZUBIN IRANI:

Will the MINISTER OF COAL be pleased to state:

(a) whether Gujarat Government has recommended the proposal of Gujarat Industries Power Company Limited for allocation of South of Rajpardi block in the State for its under ground coal gasification project with ONGC, under State PSU's dispensation; and